

**IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NO(S). 7015 OF 2025**

**APRESH GARG . . . APPELLANT(S)**

**Versus**

**INDIAN BANK & ORS. . . RESPONDENT(S)**

**O R D E R**

We are not convinced that the impugned judgment/order dated 15<sup>th</sup> May, 2025 passed by the National Company Law Appellate Tribunal in Company Appeal(AT)(Insolvency) No. 396 of 2024 suffers from any patent illegality, warranting interference by this Court.

2. The appeal is, accordingly, dismissed.

3. Pending application(s), if any, shall stand disposed of.

..... J.  
[VIKRAM NATH}

..... J.  
[SANJAY KUMAR]

NEW DELHI;  
MAY 27, 2025.

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7015/2025

APRESH GARG

Appellant(s)

VERSUS

INDIAN BANK & ORS.

Respondent(s)

IA No. 131670/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 131671/2025 - GRANT OF INTERIM RELIEF

IA No. 133350/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 27-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KUMAR  
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Zoheb Hossain, AOR  
Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Zoheb Hossain, Adv.  
Mr. Sameer Rohatgi, Adv.  
Mr. Sanjeev Menon, Adv.  
Mr. Vivek Gurnani, Adv.  
Mr. Pranjal Tripathi, Adv.  
Ms. Ilma Khan, Adv.

For Respondent(s) :

Mr. Sumesh Dhawan, Adv.  
Mrs. Vatsala Kak, Adv.  
Mr. Malak Manish Bhatt, AOR  
Ms. Neeha Nagpal, Adv.  
Ms. Ankita Bajpai, Adv.  
Mr. Salil Thakkar, Adv.  
Mr. Shreyansh Bajpai, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Rajesh Kumar Gautam, AOR  
Mr. Anant Gautam, Adv.  
Mr. Deepanjal Choudhary, Adv.

Mr. Dinesh Sharma, Adv.  
Ms. Likivi Jakhalu, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The appeal is dismissed in terms of the signed  
order.

Pending application(s), if any, shall stand  
disposed of.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(PREETI SAXENA)  
COURT MASTER (NSH)

[Signed order is placed on the file]